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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 139/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2017

Name of the Company:

Sunny Chawla

V/s.

Plethico Pharmaceuticals Ltd.

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. JAYESH. A. BUCH. ADVO.

PETT

2.

<u>ORDER</u>

Learned Advocate Mr. Jayesh Buch present for Petitioner. None present for Respondent.

Applicant is directed to state whether any winding up petitions are pending or disposed of in respect of "Plethico Pharmaceuticals Ltd" and if disposed of what is the order that was passed in the winding up petition.

List the matter on 14.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of August, 2017.